1	2	3	4	5
8.	Chandrapur	1752	1372	380
9.	Dhule	1127	749	378
10.	Gadchiroli	2109	2077	32
111.	Gondia	1656	1490	166
12.	Hingoli	735	495	240
13.	Jalgaon	1532	838	694
14.	Jalna	1290	984	306
15.	Kolhapur	3034	2532	502
16.	Latur	1177	967	210
17.	Nagpur	1656	1490	166
18.	Nanded	2053	1455	598
19.	Nandurbar	2491	2289	202
20.	Nashik	3611	2694	917
21.	Osmanabad	1209	844	365
22.	Parbhani	1060	481	579
23.	Pune	9177	8527	650
24.	Raigad	5226	4130	1096
25.	Ratnagiri	8793	7687	1106
26.	Sangli	4567	3362	1205
27.	Satara	4545	3789	756
28.	Sindhudurg	5074	4392	682
29.	Solapur	5194	4205	989
30.	Thane	6537	4212	2325
31.	Wardha	1006	721	285
32.	Washim	705	428	277
33.	Yavatmal	2314	1850	464
	Total:	97206	77453	19753

TSC in Maharashtra

2915. SHRI SANJAY RAUT: SHRI GOVINDRAO WAMANRAO ADIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total number of villages covered under the Total Sanitation Campaign (TSC) till 30 September, 2009 in Maharashtra, district-wise;

(b) the total number of villages yet to be covered under TSC in the State;

(c) the total number of villages proposed to be covered under TSC during the current year; and

(d) the reasons for slow pace of implementation of TSC in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) to (c) The Total Sanitation Campaign (TSC) administered by Government of India has district as unit for project implementation. The projects prepared by the districts are supposed to cover every household in all the villages in the district which do not have toilet facilities. All 33 districts of Maharashtra are covered under TSC projects.

(d) The sanitation coverage in Maharashtra was 18.21% as per census 2001 data. With the consistent efforts under TSC, the sanitation coverage has increased to 68.21% as on 10.12.2009 against census 2001 data as per the progress reported by the State through online monitoring system.

Increase in Haj fare

2916. SHRI KAMAL AKHTAR: SHRI NAND KISHORE YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has increased the Haj fare for current year;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of increase in fare during the last three years;

(d) whether Haj fare was increased after last date of receipt of applications for Haj and after the applications were accepted; and

(e) if so, the reasons for such increase at last moment?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (c) Yes, Sir. The fare being charged per pilgrim has been increased from Rs.12,000 to Rs.16,000 w.e.f. Haj 2009. The cost of travel per pilgrim for Airlines has increased considerably mainly due to increase in input costs, increase in embarkation points etc. The amount charged per pilgrim as travel cost had remained unchanged at Rs. 12,000/-since 1994. While the cost to the airlines per pilgrim for Haj 2006 II, Haj 2007 and Haj 2008 was Rs. 47,495/-, Rs.48,064/- and Rs. 67,332/- respectively, the difference in fares being the subsidy borne by the Government.

(d) and (e) The airfare to be charged from the pilgrims has been increased with the approval of the Cabinet. The decision was taken in the month of October, 2009 and the Haj Committee was informed immediately.